In the National Company Law Tribunal, New Delhi Registrar

C.P. No. 01/111/2007

SECTION OF THE COMPANIES ACT: 111A

In	the	matter	of:
-			~

Nisha Ahuja Petitioner VS. M/s. DLF Limited Respondent

Order delivered on 11.12.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Ashok Kumar Bahl, Advocate

For the Respondent (s) : Shri Sahil Monga, Advocate

ORDER

Counsel for the petitioner is directed to file complete petition filed before Administrative Civil Judge, (New Delhi) Patiala House Courts, New Delhi by the petitioner. Counsel for the petitioner is also directed to file copies of communication of the petitioner with respondent in this regard.

List the matter on 19.12.2017.

(Shiv kam Bairwa) Registrar